

rainage established too late when Mr. Lohia's toxic and septicemic state had reached an irreversible level.

The haemorrhage, long continued deep seated fulminant infection and the irrational administration of antibiotics contributed to his death following prostatectomy. The exact cause of death, however, cannot be pinpointed because no post-mortem examination was performed. It is impossible to apportion the blame to any one individual but it may be said that the basic surgical principles and principles guiding administration of fluids and antibiotics were overlooked by the clinicians. There is no doubt that involvement of too many consultants did contribute to the confusion that existed in not a little, resulting more in feverish activity rather than rational therapy.

दिल्ली में पोलियो रोग के मामले

604. श्री हुकम चन्द कछवाय : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली संघ राज्य क्षेत्र में अगस्त और सितम्बर 1977 के महीनों में पोलियो रोग बहुत अधिक फैला ;

(ख) सरकारी और अर्ध सरकारी अस्पतालों में कितने रोगियों का इलाज किया गया ; और

(ग) इस रोग को फैलने से रोकने के लिए सरकार की भावी नीति क्या है और सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद शर्मा) : (क) जी हाँ, । पिछले महीनों की अपेक्षा अगस्त और सितम्बर,

1977 में संक्रामक यकृतशोथ बहुत अधिक फैला था ।

(ख) सरकारी और अर्ध सरकारी अस्पतालों में अगस्त में 313 रोगियों का और सितम्बर, 1977 में 272 रोगियों का इलाज किया गया था ।

(ग) संक्रामक यकृतशोथ मुख्यतः जल से होने वाला रोग है । इस की रोकथाम के लिए पीने के साफ पानी और खाद्य पदार्थों की सफाई, सफाई की अच्छी व्यवस्था, मल के निपटान की अच्छी व्यवस्था जैसे उपाय नगर पालिका द्वारा किए जा रहे हैं ।

Difference in Call Charges in Raghunathgunge Telephone Exchange, West Bengal

605. SHRI SASANKASEKHAR SAN-YAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that Raghunathgunge Telephone exchange in the District of Murshidabad, West Bengal serves the Jangipur municipal area and contiguous places including Jangipur Ward of the Jangipur municipality of which Raghunathgunge is also a part though these two wings namely Jangipur and Raghunathgunge are intervened by river Bhagirathi;

(b) whether Government are aware that the call charges in Jangipur and Raghunathgunge are different though both are served by same telephone exchanges the former being double the latter;

(c) if so the reasons for the discrimination in the same exchange area; and

(d) what steps Government propose to take for equalising and rationalising the rates?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (c). No, Sir. Raghunathgunge Telephone Exchange is not serving Jangipur which has also its telephone system. These two exchanges are treated as separate local exchanges and have separate local areas although they fall in same Municipal area as they are separated geographically by the river Bhagirath. While there is no change for local calls within each exchange, calls from Jangipur exchange to Raghunathgunge and *vice versa* and all trunk calls from the two stations to other places are treated as trunk calls and charged accordingly.

(d) The question of combining the two exchange areas into a single local area will be re-examined.

Extra Departmental Employees in P & T Department

606. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 2281 dated 30th June, 1977 and state:

(a) whether Government has since reviewed the wage structure of the Extra Departmental Workers in the Posts and Telegraphs Department; and

(b) if so, the details of decisions taken and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). The wage structure of the extra Departmental Agents is still under review.

Demand for opening P.C.O. at Kotla, Himachal Pradesh

607. SHRI DURGA CHAND: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal/demand with Government for opening of a P.C.O. at Kotla in Himachal Pradesh;

(b) whether the Himachal Pradesh Government has made the payment to the Telephone Department for that purpose; and

(c) if so, whether P.C.O. has been provided there and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) The PCO has not yet been provided. The P&T line proposed originally for the P.C.O. could not be approved for construction because of parallelism with an Electric Power line and a different line is called for. As a result, revised rental has been quoted to the Himachal Pradesh Government, whose acceptance is awaited.

Expansion Programme of Bhilai Steel Plant

608. SHRI PARMANAND GOVINDJIWALA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that expansion programme of Bhilai Steel Plant has not been completed by the due date; and

(b) if so, what was the date of the completion of the expansion programme?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES.